

13.06 hrs.

MOTIONS RE: ELECTIONS TO COMMITTEES

(i) Court of the Aligarh Muslim University.

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : On behalf of Shri Madhavrao Scindia, I beg to move :

"That in pursuance of sub-clause (xxiv) of clause (1) of Statute 14 of the Statutes of the Aligarh Muslim University, the Members of this House do proceed to elect, in such manner as the Speaker may direct, five Members from among themselves to serve as Members of the Court of the Aligarh Muslim University, subject to other provisions of the Statutes. The Members so elected shall not be the employees of the Aligarh Muslim University."

MR. SPEAKER : The question is :

"That in pursuance of sub-clause (xxiv) of clause (1) of Statute 14 of the Statutes of the Aligarh Muslim University, the Members of this House do proceed to elect, in such manner as the Speaker may direct, five Members from among themselves to serve as Members of the Court of the Aligarh Muslim University, subject to other provisions of the Statutes. The Members so elected shall not be the employees of the Aligarh Muslim University."

The motion was adopted.

(ii) Council of Indian Institutes of Technology.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : On behalf of Shri Madhavrao Scindia, I beg to move :

"That in pursuance of Section 31(2)(k) of the Institutes of Technology Act, 1961, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Council of Indian Institutes of Technology, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 31(2)(k) of the Institutes of Technology Act, 1961, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Council of Indian Institutes of Technology, subject to other provisions of the said Act."

The motion was adopted.

(iii) National Shipping Board.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : I beg to move :

"That in pursuance of Section 4(2)(a) of the Merchant Shipping Act, 1958, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from among themselves, to serve as Members of the National Shipping Board, subject to other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(2)(a) of the Merchant Shipping Act, 1958, the Members of this House do proceed to elect, in such manner as the Speaker may direct, four Members from among themselves, to serve as Members of the National Shipping Board, subject to other provisions of the said Act."

The motion was adopted.

(iv) Annual Welfare Board.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : I beg to move :

"That in pursuance of Section 5(1)(i) of the Prevention of Cruelty to Animals Act, 1960, the Members of this House do proceed to elect in such manner as the Speaker may direct, four Members from among themselves to serve as Members of the Animal Welfare Board, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 5(1)(i) of the Prevention of Cruelty to Animals Act, 1960, the Members of this House do proceed to elect in such manner as the Speaker may direct, four Members from among themselves to serve as Members of the Animal Welfare Board, subject to the other provisions of the said Act."

The motion was adopted.

13.08 hrs.

DEMANDS FOR EXCESS GRANTS-
(RAILWAYS), 1992-93*[English]*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : On behalf of Shri Jaffer Sharief, I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (Railways) for 1992-93.

[Placed in Library. See No. LT 7486/95]